

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).8831/2021

(Arising out of impugned final judgment and order dated 06-04-2021 in CRLA No.2868/1983 passed by the High Court Of Judicature At Allahabad)

KUDUSH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Diary No(s).23745/2021 (II)

Date : 27-04-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Arpit Shukla, AOR

Mr. Sunil Kumar Verma, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR (mentioned by)
Mr. Pritam Bishwas, Adv.

UPON being mentioned the Court made the following
O R D E R

List on 13.05.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master